

HIGH COURT OF DELHI : NEW DELHI
(GENL.-ADMN.-I BRANCH)

No. 1038 /G-7/Genl-I./DHC
Dated : 23.03.2023

The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

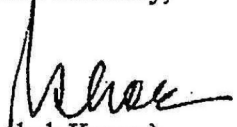
Sub: Notification regarding permanent removal of two Advocates of Patna High Court.

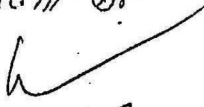
Sir,

I am directed to forward herewith a copy of Notification Ref. No. 753/23 dated 23.03.2023, received from the Secretary, Bihar State Bar Council, Patna, on the above subject, with a request to kindly circulate the same to all the Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Encl: as above.

Yours faithfully,


(Ashok Kumar)
Assistant Registrar (Genl.-I)

Genl. Sr.

offg. J. DSSJ (Genl.)
06/04/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

13 APR 2023

No. 13/53-13263/Genl./Misc./Circulation/2023

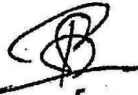
Dated, Delhi the _____

Sub:- Notification regarding permanent removal of two Advocates of Patna High Court.

Forwarded a copy of the letter bearing No. 1038/G-7/Genl-I/DHC dated 29/03/2023 and this office bearing diary No. 545/B dated 06/04/2023 alongwith its enclosures i.e. Notification Ref No. 753/23 dated 23/03/2023 of Honorary Secretary, Bihar State Bar Council, Patna, Bihar on the subject cited above received from Ld. Assistant Registrar(Genl.I), Hon'ble High Court of Delhi, New Delhi, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

Encl. As above


(RAKESH PASDIT)
Officer in charge, General Branch, Central
Additional District & Sessions Judge,
Tis Hazari Courts Delhi



Bihar State Bar Council

Prafull Chandra Dwivedi
Secretary

Bar Council Bhawan
East of Patna High Court
Patna - 800 001
Ph.: 0612-2505583
Email: bsbcpatna@gmail.com

Ref. 753/23

Date 23.03.23

NOTIFICATION **PROFESSIONAL MISCONDUCT**

- 1. Amresh Kumar Sinha, Advocate, Patna High Court**
(Enrolment. No. BR/914/1995 dated 25.05.1995).
- 2. Rakesh Kumar Jha, Advocate, Patna High Court.**
(Enrolment. No. BR/04/2017 dated 16.01.2017).

It is hereby notified for general information that the names of (1) Mr. Amresh Kumar Sinha, Son of Mr. Muneshwar Prasad Sharma and (2) Mr. Rakesh Kumar Jha, son of Mr. Deo Kant Jha both Advocates of Patna High Court who were enrolled as Advocates by the Bihar State Bar Council, have been removed from the State Roll of Bihar State Bar Council, Under Section 35(3)(d) of the Advocates Act, 1961, by Disciplinary Committee No. X of Bihar State Bar Council vide order dated 19.03.2023 passed in D.C. Enquiry No. 02/2022 on the basis of cognizance taken by the General Body of Bihar State Bar Council vide Resolution No. 70/2022 dated 24.04.2022, in the light of order dated 09.12.2021 passed in Cr. Misc. No. 40386/2021 (Ravindra Kumar Vs. State of Bihar)

Thus the names of Mr. Amresh Kumar Sinha (Enrolment. No. BR/914/1995 dated 25.05.1995) and Mr. Rakesh Kumar Jha, Advocate (Enrolment. No. BR/04/2017 dated 16.01.2017), both Advocates of Patna High Court are removed permanently from the State Roll of Advocates of Bihar State Bar Council, Patna as such they are debarred permanently from practicing as an Advocate in any Court or before any authority or person in India, from the date of this notification.

Prafull Chandra Dwivedi
Secretary 23.3.23

Bihar State Bar Council, Patna.

Memo No. BSBC/DC/753/2023
Copy forwarded to:-

Dated-23.03.23

1. Secretary, Bar Council of India, New Delhi.
2. The Registrar, Supreme Court of India, New Delhi.
3. All the Members of Bihar State Bar Council.
4. The Registrars of all the High Courts in India.
5. The Secretary of all the State Bar Councils in India.



Bihar State Bar Council

Prafull Chandra Dwivedi
Secretary

Bar Council Bhawan
East of Patna High Court
Patna - 800 001
Ph.: 0612-2505583
Email: bsbcpatna@gmail.com

Ref.

Date

(2)

6. The Registrar, Central Administrative Tribunal, Patna.
7. The Secretary, all the Associations in Bihar.
8. All the Districts and Sessions Judge of Bihar with a request to communicate this notification to all the judicial officers under their jurisdiction.
9. The Secretary, Legal Aid, Patna.
10. The Advocate General, Bihar, Patna.
11. The Law Secretary, Government of Bihar, Patna.
12. The Income Tax Commissioner, Patna.
13. The Sales Tax Commissioner, Patna.
14. All the District Magistrates of the State of Bihar.
15. The Director, Consolidation, Bihar, Patna.
16. Parties Concerned.

P. Dwivedi
23.3.23

(Prafull Chandra Dwivedi)
Secretary
Bihar State Bar Council, Patna

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